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RAJYA SABHA

Monday, the 1th August, 1972/the 16 th Sravanc, 1894 (Saka)

The House met at eleven of the clock.

MR. DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

*I51. [The questioner (Shri M. K. Mohta) was absent. For *answer* vide *col*. 32 infral

RATE OF INCREASE IN PRODUCTION OF FINE AND COARSE VARIETIES OF CLOTH

*152. SHRI KRISHAN KANT : SHRI D. P. SINGH : SHRI SYED AHMAD : SHRI CHANDRA SHEKHAR: SHRI KOTA PUNNAIAH : DR. Z. A. AHMAD :

Will the Minister of FOREIGN TRADE be pleased to state the rate of increase in the production of fine and coarse varieties of cloth in the organised textile industry during the last three years?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): A statement is laid on the Table of the

STATEMENT

Production of cloth during 1969, 1970 and 1971 is as under :-

Cloth	-	Year		
	1969	1970	1971	Percentage (increase (+)/ decrease () in 1971 over the production in 1969
		(in million	metres)	. the production in 1703
Coarse	608	579	503	(- -)17.27
Fine	177	219	247	(+)39.55
Superfine	324	385	416	(+)28.40
All varieties	4168	4157	3957	() 5.06

SHRI KRISHAN KANT: Here is the information. Is he withdrawing it?

SHRI L. N. MISHRA: I do not know wherefrom he got the statement. After the statement was prepared I found that it was incorrect. Then, I hav« withdrawn it and spoke to the Secretariat. I do not know how it was distributed. That statement is wrong. I apologise for the wrong statement.

SHRI BHUPESH GUPTA: On a point of order. This is the first time I have heard an answer of this kind. Information is being collected and will be laid on the Table tomorrow...

SHRI BHUPESH GUPTA: I can understand it if you had said 'after some time'. Therefore, some negligence has taken place.

SHRI L. N. MISHRA: I can tell you and you will agree with me . . .

SHRI BHUPESH GUPTA: Why are you anticipating me?

SHRI L. N. MISHRA: An hon. Member of the Lok Sabha, Shri Is*ar Marandi got critically ill last night. The whole night I was in the hospital. Unfortunately he expired this morning. So, I could not see the answer myself. That is the main reason. I came back from the hospital at about ten o'clock to my office and started

Dicing into the questions anl answers, I mnd that this statement was not convine-g and asksd the officers hrv they had epired it. Th;n, phirtsd ihe Rijva ibha S:cetari3t ex^ressin; regret and lid that I was withdrawing that statement, am extremely

SHRI BHUPESH GUPTA: This is all ight. Now, you will see that what he has ow said is very reasonable, but what he jid before was a summary reply.

SHRI KRISHAN KANT: I would like our direction. Should we ask supplemen-aries only after he lays the information on he Table

MR. DEPUTY CHAIRMAN: The luestion has been answered.

SHRI KRISHAN KANT: Are we to isk supplementaries?

MR. DEPUTY CHAIRMAN: You an ask supplementaries.

SHRI N. K. SHEJWALKAR: On a oint of order. The hon. Minister has aid that he wants time to give his reply, hen, how can questions be asked? Other lembers have to put questions.

MR. DEPUTY CHAIRMAN: The luestion has been taken up. He can clarify is answer if he wants.

DR. K. MATHEW KURIAN: I want i clarification . . .

MR. DEPUTY CHAIRMAN: You vil' get your chance.

SHRI KRISHAN KANT: As directed by the hon. Deputy Chairman, may I ask ome clarification on the basis of the earlier tatement?

MR, DEPUTY CHAIRMAN: No.

SHRI KRISHAN KANT: He has nswered saying that the information is eing collected and he will give it at 2 o'clock.

MR. DEPUTY CHAIRMAN: You put your question.

SHRI KRISHAN KANT: Is it a fact that the production of coarse cloth has gone done in the last three years? I find the production of superfine and fine that has gone np. Is it a fact that the cloth quota fixed for controlled cloth of 400 million metres per year is being produced, but the production of coarse and medium is much more than the quota fixed ? While the quota cloth is to be sold at a particular price, the other cloth of the same variety is being sold in the blackmarket at a higher Because of that, even the controlled price. varieties are being sold in the blackmarket. Does he know this and, if so, what steps is he going to take to remedy the situation?

SHRI L. N. MISHRA: So far as that tatement is concerned, that should be treated as withdrawn and I do not want hon. Members to rely upon the figures given in that statement. So far as production of controlled variety cloth is concerned. I hvea slated in the House on a number of occasions (hat the quota fixed is 100 million metres. Two years back it came to 5 million metres, and we had an agreement with the Cotton Mills Federation to bring it up to 100 million metres. There has been no default on that account and the production of 100 million metres of controlled variety of cloth in the country is maintained. Coarse cloth is produced in addition to the controlled variety of cloth of 100 million metres. That is one thing. Medium is .mother, superfine is another. As to what is the exact figure of each variety I shall lay it on the Table of the House either tomorrow or the day after if you give me time, or if you force me, I shall do it this afternoon. I want two or three hours to study it. There is nothing to hide. I shall come before the House again.

MR. DEPUTY CHAIRMAN: You can lay it tomorrow. Evidently he has not studied the papers as yet, as he said earlier. Therefore. 1 would request Members to put further questions tomorrow when he makes the statement.

DR. K. MATHEW KURIAN: Sir, on a point of order. Before we pass on to the

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MR. DEPUTY CHAIRMAN: It has not been laid.

DR. K. MATHEW RURIAN: The Minister has said that he wants time to prepare the statement. I would-like to know whether this statement was prepared by the Ministry of Foreign Trade office and whether the Minister of second thoughts, particularly seeing that production of coarse cloth has been declining steadily during the last three years wants the figures to be cooked up,

MR. DEPUTY CHAIRMAN: The Minister has been seen that statement in the office. He feels that it is incorrect. He wants to correct it. He has withdrawn it. It has not been laid on the Table of the House.

DR. K. MATHEW KURIAN: It cannot be changed by the mere whims and fancies of individuals.

MR. DEPUTY CHAIRMAN: His reply has been completely different from what you have in your hands. Then Shri D. P. Singh, Shri Syed Ahmad, Shri Chandra Shekhar, Shri Kota Punnaiah...

SHRI KRISHAN KANT : Are we asking questions on this ? Then I should be permitted to ask the question.

MR. DEPUTY CHAIRMAN: You have asked the question.

SHRI KRISHAN KANT: He has not xeplied to the question I asked. He only corroborated what I have said. I said one thing that 100 million metres that are being produced in the controlled variety is as per fixed quota for even quater but the production of coarse cloth is much more than the quota and that is being sold I1 a higher price than the controlled price. Because of that both controlled and uncontrolled cloth is being sold at a higher price, and the poor

people in the villages everywhere are getting cloth at a higher price, even the controlled cloth because of that mixed was selling. I am asking, does he know the situation? If so, what remedy he is going to take? I will put my second question.

MR. DEPUTY CHAIRMAN: No more second question. Kindly hear the reply to the second question.

SHRI KRISH\N KANT : I have not put my second question.

MR. DEPUTY CHAIRMAN: You have put your first question. This is the second question.

SHRI KRISHAN KANT: He did not reply to my first question.

MR. DEPUTY CHAIRMAN: Evidently the Minister is not completely satisfied with what he has studied. Therefore, it is no use your trying to fore* an answer out of him.

SHRI KRISHAN KANT: I agree with you. Then postpone the question. We can do away with supplementaries now.

MR. DEPUTY CHAIRMAN: But others may want to ask.

SHRI KRISHAN KANT: I am ont satisfied with his answer.

MR DEPUTY CHAIRMAN : You will never be satisfied.

SHRI KRISHAN KANT: I am not asking on the figures. I am asking a question on the general thing. Firstly, the quota of 100 million metres...(Interruptions)

भी गुणानन्य ठाकुर: उपस्थापति, मेरा व्यवस्था का प्रश्न है। जब प्रापने एक बार यह कृषित दी कि इस प्रश्न का बबाब कल दिया अग्या और श्री कृष्णकान्त की की को सम्बी-मेंटरी होगी उसका उत्तर कन मिनमा और माननीय मंत्री महोदय ने प्रथनी डिकोक्टरी सदन के मामने आहिर की क्योंकि हमारे सुबे के एक

माननीय सदस्य का देहान्त हो गया तो फिर समय को किल करने से क्या फायदा है?

MR. DEPUTY CHAIRMAN: What is your question, Mr. Krishan Kant?

SHRI MAN SINGH VARMA: On # point of order. सब से उचित यह होगा कि इसको स्थागित किया जाय। जब ग्राप स्थागित कर देगें तो सप्लीमेंट्री नहीं होंगे।

SHRI N. K. SHEJWALKAR: I do not know what is the question which is being followed. (Interruptions) Sir, it is not clear-is the whole question postpned or are only the supplementaries to the question being postponed?

MR. DEPUTY CHAIRMAN: You please take your seat and everything will be clear. Mr. Krishan Kant, do you want the Minister to proceed with the answer to this question or shall we postpone this question to another day?

SHRI KRISHAN KANT: If you are postponing it, it is all right but if you are permitting supplementaries, I will ask also.

MR. DEPUTY CHAIRMAN: Yes, we can postpone the question. This ques tion will be treated as not answered today and will be answered on another day. Next question, Mr. Gunanand Thakur,

PRICE POLICY OF RAW JUTE

*153. SHRI GUNANAND THAKUR.** SHRI KALYAN ROY: SHRI M. K. MOHTA: SHRI DWUENDRALAL SEN GUPTA

Will the Minister of FOREIGN TRADE

** The question was actually asked in the floor of the House by Shri Gunanand Thakur.

be pleased to refer to the reply to Unstarred Question No. 339 given in the Rajya Sabha on the 22nd May, 1972 and slate:

- (a) whether any decision have since been taken on the report of the Agricultural Prices Commission or, price policy of raw jute for 1972-73, if so, the details thereof and if not, the reasons for the delay; and
- (b) whether there has been a sharp decline in jute production in West Bengal, if so, the details thereof?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. M1SHRA): (a) and (b) A statement is laid on the Tabla of the House:

STATEMENT

- (a) Yes, Sir, the minimum price for 1972-73 has been fixed statutorily on the basis of Rs. 115 per quintal for Assam Bottom at Calcutta and a maximum differential of Rs. 15 per quintal for transport and other charges between Calcutta and up country markets. The prices will be reviewed after 2 months.
- (b) Jute production this year is likely to be lower than last year because of the drought. Full details are not yet available.

भी गुणानन्द ठाकुर : सर, जहां तक स्टेट-. मेंट का सवाल है, विहार में**, वंगाल में धीर** आसाम में जो खासकर जुट सोइंग एरिया है पिछले 25 वर्षी में जुट उत्पादन करने बाले किसानों को वाजिब दाम नहीं मिल । नतीजा यह हमा कि जुट पैदा करने वाले इसके में सूट ग्रोइंग किसानों का इंसेंटिब खत्म हो चुका है। वहां बड़ी लूट हुई है जुट उत्पादकों की। इस लिए मैं मंत्री जी से पूछना चाइता हूं, निवेदन करना चाहता हूं कि इस दो महीने के भन्दर जो